

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-924(ND)2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**Dr. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2018.**

**NAME OF THE COMPANY: M/s. Simplex Infrastructures Ltd. V/s. North
Town Estates Pvt. Ltd.**


SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. S. S. Shamshey and Mr. Ankit Raj, Advocates for the Petitioner

ORDER

In the interest of justice, adjourned to 13th September, 2018


(Deepa Krishan)
Member(T)


(Dr. Deepti Mukesh)
Member(J)